

NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH (NEW DELHI)**CAUSE LIST****Joint Sitting of Court No. 1 & 2****FARIDKOT HOUSE****Date: 05th February, 2015****TIME: 10.30 A.M.****HON'BLE MR JUSTICE Swatanter Kumar
CHAIRPERSON****HON'BLE MR JUSTICE U.D. Salvi
JUDICIAL MEMBER****HON'BLE MR Bikram Singh Sajwan
EXPERT MEMBER****HON'BLE MR Ranjan Chatterjee
EXPERT MEMBER**

S.No	Case No.	Parties	Counsel For Parties
CASES OF COURT No. 1			
FOR DIRECTIONS			
1.	Original Application No. 488/2014	Court on its own Motion Vs State of H.P. & Ors.	Mr. Anup Rattan, AAG and Mr. Vivek Singh Attri, Dy. A.G. for State of H.P Mr. Kapil Dev Sood, Sr. Adv. along with Mr. Sanjeev Sood, Adv. for R – 5 & 6
FOR ADMISSION			
2.	Appeal No. 08/2015 (M.A No. 71/2015 & M.A No. 72/2015)	Himgiri Zee University Vs Union of India & Ors.	Ms. Mridul Chakravarthy, Adv. for Appellant
3.	M.A No. 90/2015 in Original Application No. 21/2014	Vardhaman Kaushik Vs Union of India & Ors.	Ms. Ruchir Batra, Adv. for Applicant
4.	M.A No. 81/2015 in Original Application No. 173/2014	Syed Fareed Husain Vs Municipal Commissioner, Nagar Nigam, Bareilly & Ors.	Mr. Syed Fareed Husain, in person
FOR COMPLETION OF PLEADINGS			
5.	M.A No. 36/2015 in Appeal No. 03/2015 (WZ)	Saligao Civic and Consumer Cell (SCCC) & Anr. Vs. Goa State Infrastructure Dev. Corp. Ltd. & Ors.	Ms. Bansuri Swaraj, Adv. for Applicant Ms. Norma Alvares, Adv. for Appellant Mr. Dileep Poolakkot, Adv. for R – 1, 2, 4 & 5
6.	Original Application No. 122/2014 (M.A No. 367/2014, M.A No. 789/2014 & M.A No. 75/2015)	Intajar Vs State of U.P. & Ors.	Ms. Kamini Jaiswal, Adv. for Applicant Ms. Savitri Pandey, Adv. for R – 1, 3, 4 & 6 Ms. Ruchika Mittal, Adv. for R – 7 Mr. Vikas Malhotra, Adv. for MoEF
FOR HEARING			
7.	Appeal No. 99/2013 (M.A No. 1016/2013)	M/s Bharat Stone Crusher Vs Rajasthan State Pollution Control Board	Mr. Raj Panjwani, Sr. Adv. along with Mr. Prashant Shukla, Adv. for Appellant Ms. Alpana Poddar, Adv. for R – 1 & 2 Mr. Suryanarayan Singh, AAG for R - 3 Mr. Devendra Singh, Adv. for Intervener Mr. Ritwick Dutta, Adv. for R - 5
8.	Original Application No.	M/s Bharat Stone Crusher	Mr. Raj Panjwani, Sr. Adv. along with

	216/2014 (M.A No. 1015/2013)	Vs State of Rajasthan & Anr.	Mr. Prashant Shukla, Adv. for Appellant Ms. Alpana Poddar, Adv. for R – 1 & 2 Mr. Suryanarayan Singh, AAG for R - 3 Mr. Devendra Singh, Adv. for Intervener Mr. Ritwick Dutta, Adv. for R - 5
9.	M.A No. 538/2014 in Original Application No. 171/2013	National Green Tribunal Bar Association Vs MoEF & Ors.	Ms. Savitri Pandey, Adv.
10.	Original Application No. 80(T _{Hc})/2013 (M.A No. 498/2013 & M.A No. 53/2014)	Nadia District Brick Manufacturers Association & Anr. Vs West Bengal Pollution Control Board & Ors.	Mr. Shubhayu Roy, Adv. for Applicant Mr. Amit Agrawal, Adv. for R – 1 to 4 Ms. Alpana Poddar, Adv. for R – 5 Ms. Panchajanya Batra Singh, Adv. for R- 6 Mr. Bikas Kar Gupta, Adv. for R - 7
11.	Appeal No. 8/2014 (M.A No. 112/2014)	Akhil Bhartiya Jeev Raksha Bishnoi Sabha (Regd.) & Ors. Vs Union of India & Ors.	Mr. M.C. Mehta, Adv. for Appellant Mr. Vivek Chib, Adv. for R – 1 Mr. Anil Grover, AAG along with Mr. Vineet Malik, Adv. for R – 2 to 4 Mr. Sumit Goel, Adv. for R - 5
12.	Original Application No. 11/2014	Shamsunder Shridhar Dalvi & Ors. Vs Govt. of India & Ors.	Mr. Pradeep Mishra, Adv. for Applicant Mr. Vivek Chib, Adv. for R - 1 Ms. Bansuri Swaraj, Adv. for R-2, 3, 6 & 7 Mr. Oswald, Adv. for R - 4 Mr. Dileep Poolakkot, Adv. for R – 5 Mr. Yashraj Singh, Adv.
13.	Original Application No. 28/2013 (T _{Hc})	M.V. Buildcon Pvt. Ltd. Vs Union of India & Ors.	Mr. Anuj Kr. Ranjan, Adv. for Applicant Ms. Panchajanya Batra Singh, Adv. for R- 1 Mr. Narender Hooda, Sr. Adv. along with Ms. Bano Deswal, Adv. for R – 2 to 5
14.	Original Application No. 174/2013 (M.A No. 687/2013, M.A No. 1070/2013 & M.A No. 142/2014)	Rohit Choudhary Vs Union of India & Ors.	Mr. Ritwick Dutta, Adv. for Applicant Mr. Vivek Chib, Adv. for R – 1 Mr. M.K. Bhardwaj, Adv. for R – 3 Mr. Ganesh Kamath, Adv. for R – 4 Mr. Vikas Malhotra, Adv. for R – 5 Mr. P. Sinha, Adv. for R – 6 Mr. Joydeep Gupta, Sr. Adv. along with Mr. Avijit Roy, Adv. for R – 7 to 9 Mr. Shuvodeep Roy, Adv. for R – 10 Mr. Ratan Kr. Singh, Adv. for R - 11
15.	Original Application No. 04/2013 (M.A No. 787/2014)	Sonya Ghosh Vs State of Haryana & Ors.	Mr. Aagney Sail, Adv. for Applicant Mr. Raj Panjwani, Sr. Adv. along with Mr. Rahul Choudhary, Adv. (A.C) Mr. Narender Hooda, Sr. Adv. along with Mr. Devender Pratap Singh, Adv. for R – 1 to 3 Mr. Anand Shrivastava, Adv. for R – 4 Mr. V. Prakash, Sr. Adv. along with Mr. S.S. Shamsbery, Adv. for R - 5 Mr. A.K. Prasad, Adv. for R – 6
16.	M.A No. 74/2014 & M.A No. 75/2014 in Original Application No. 04/2013 (Suo Moto)	Sonya Ghosh Vs State of Haryana & Ors.	Mr. Sharat Kapoor, Adv. in M.A Mr. Raj Panjwani, Sr. Adv. along with Mr. Rahul Choudhary, Adv. (A.C) Mr. Aagney Sail, Adv. for Applicant Mr. Narender Hooda, Sr. Adv. along with

			Mr. Devender Pratap Singh, Adv. for R – 1 to 3 Mr. Anand Shrivastava, Adv. for R – 4 Mr. V. Prakash, Sr. Adv. along with Mr. S.S. Shamsbery, Adv. for R - 5 Mr. A.K. Prasad, Adv. for R – 6
17.	M.A No. 737/2013 in Original Application No. 04/2013 (Suo Moto)	Sonya Ghosh Vs State of Haryana & Ors.	Mr. Raj Panjwani, Sr. Adv. along with Mr. Rahul Choudhary, Adv. (A.C) Mr. Aagney Sail, Adv. for Applicant Mr. Narender Hooda, Sr. Adv. along with Mr. Devender Pratap Singh, Adv. for R – 1 to 3 Mr. Anand Shrivastava, Adv. for R – 4 Mr. V. Prakash, Sr. Adv. along with Mr. S.S. Shamsbery, Adv. for R - 5 Mr. A.K. Prasad, Adv. for R – 6
18.	M.A No. 568/2013 in Original Application No. 04/2013 (Suo Moto)	Sonya Ghosh Vs State of Haryana & Ors.	Mr. Subin Sood, Adv. for Applicant in Misc. Application Mr. Raj Panjwani, Sr. Adv. along with Mr. Rahul Choudhary, Adv. (A.C) Mr. Aagney Sail, Adv. for Applicant Mr. Narender Hooda, AAG and Mr. Devender Pratap Singh, Adv. for R – 1 to 3 Mr. Anand Shrivastava, Adv. for R – 4 Mr. V. Prakash, Sr. Adv. along with Mr. S.S. Shamsbery, Adv. for R - 5 Mr. A.K. Prasad, Adv. for R – 6
19.	M.A No. 186/2013 in Original Application No. 04/2013 (Suo Moto)	Sonya Ghosh Vs State of Haryana & Ors.	Mr. Amol Chitale, Adv. for Applicant in Misc. Application Mr. Raj Panjwani, Sr. Adv. along with Mr. Rahul Choudhary, Adv. (A.C) Mr. Aagney Sail, Adv. for Applicant Mr. Narender Hooda, AAG and Mr. Devender Pratap Singh, Adv. for R – 1 to 3 Mr. Anand Shrivastava, Adv. for R – 4 Mr. V. Prakash, Sr. Adv. along with Mr. S.S. Shamsbery, Adv. for R - 5 Mr. A.K. Prasad, Adv. for R – 6
20.	Original Application No. 199/2014 (M.A No. 38/2015, M.A No. 76/2015 & M.A No. 77/2015)	Almitra H. Patel & Anr. Vs Union of India & Ors.	Mr. Abhishek Roy, Adv. for Applicant Mr. Vikas Malhotra, Adv. for R – 1 Ms. Kankana Anandhara, Adv. for R – 3 Mr. Anil Soni, Adv. for R - 4 Mr. Mukesh Verma, Adv. for R – 6 Mr. Rajeev Kumar, Adv. for R – 7 Ms. K. Enatoli Sema, Adv. for R – 8 Mrs. Aruna Mathur, Adv. for R – 39 Mr. P. Kalra, Adv. Mr. Pradeep Mishra, Adv. for U.P.P.C.B Mr. Vijay Panjwani, Adv. for CPCB Mr. Bikas Kar Gupta, Adv. Mr. Nikhil Nayyar, Adv. for Telangana P.C.B Mr. S.S. Shamsbery, Adv. for State of Rajasthan Mr. Suryanarayan Singh, Adv. for State of Himachal Pradesh Mr. Anil Grover, AG along with Mr. Raman Yadav, Adv. for State of U.P Mr. Guntur Pramod, Adv. for State of

			<p>Andhra Pradesh Mr. K.V. Jagdishvaran, Adv. for Andaman & Nicobar Island Mr. Biraja Mahapatra, Adv. for DPCC Mr. Sunil Satyarthi, Adv. Mr. Shivendra Dwivedi, Adv. for State of Haryana Mr. Amit Agarwal, Adv. for W.B. P.C.B Mr. Rahul Verma, Adv. for State of Uttarakhand Mr. Sapan Biswojit Meifai, Adv. for State of Manipur Mr. Sunny Choudhary, Adv. for M.P. P.C.B Mr. Pragyam Sharma, Adv. for State of Mizoram Mr. S.Mishra, Adv. for State of Odisha Ms. Bansuri Swaraj, Adv. for State of Goa Ms. Aprajita Mukherjee, Adv. for State of Meghalaya Mr. S. Panda, Adv. for Odisha S.P.C.B Mr. K. Vijay Kumar, Adv. for State of Sikkim Mr. Devraj Ashok, Adv. Mr. Tayenjam Momo, Adv. Mr. M. Yogesh Kanna, Adv. Ms. Yogmaya Agnihotri, Adv. for CECB</p>
21.	Appeal No. 15/2011 (M.A No. 156/2013) (PH)	Satish Umesh Prabhu & Ors. Vs Matoshree Infrastructure Pvt. Ltd.	<p>Mr. Raj Panjwani, Sr. Adv. along with Mr. Rahul Choudhary, Adv. for Applicant</p> <p>Mr. Shivaji M. Jadhav, Adv. for R – 1 Mr. Mukesh Verma, Adv. for R – 2 to 4 Mr. Anish R. Shah, Adv. for R – 6 Mr. Vivek Chib, Adv. for R - 7</p>
22.	Appeal No. 40/ 2014 (M.A.No.706/2014, M.A.No.709/2014, & M.A.No.710/2014)	Agson Global Pvt. Ltd., Vs. State of Haryana & Ors.	<p>Mr. Ravi Gupta Sr. Adv. along with Ms. Priyanka K. Dar, Adv. for the Appellant.</p> <p>Ms. Anubha Agrawal, Adv. & Mr. Manjeet Singh, AAG, for R-1 & 2. Ms. Panchajanya Batra Singh, Adv., for R-3.</p>
CASES OF COURT NO. 2			
FOR COMPLETION OF PLEADINGS			
23.	Appeal No. 19 / 2013 & M.A.No.72/2013 , & M.A.No.171/2014.	Bahadur Singh Rawat & Ors. Vs. U.O.I & Ors.	<p>Mr. Raj Panjwani, Sr. Adv. with Mr. Ritwick Dutta and Ms. Preeta Dhar, Advs. For the Appellant. Mr. Vivek Chib & Mr. Joby P. Varghese, Advs. for R- 1. Mr. Mukesh Verma, Adv. for R-2. Mr. Neeraj Malhotra, Adv. & Mr. Prithu Garg, Adv. for R-4.</p>
24.	Original Application No.229/2014.	Gulmohar Park Journalists Welfare Association. Vs. South Delhi Municipal Corporation & Ors.	<p>Mr. Aditya N. Prasad and Mr. D. Bhattacharya, Advs. For the Applicant.</p> <p>Mr. Digvijay Rai, Adv. For R-1. Mr. T. Johri, DCF, Deptt. Of Forest for R-3.</p>
25.	Original Application No.183/2014.	Toxics Link Vs. Union of India & Ors.	<p>Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. For the Applicant.</p> <p>Ms. P. Batra Singh, Adv. For R-1. Mr. S.L. Gundli Sr. Law Officer, CPCB For R-2. Mr. Ardhendumauli Kr. Prasad, Adv. For</p>

			<p>R-3. Mr. Dhananjaj Baijal, Adv. For R-4. Mr. Shuvodeep Roy, Adv. For R-6. Mr. K.V. Jagdishvaran, Adv. For R-7. Mr. Rudreshwar Singh and Mr. Gopal Jha, Advs. For R-8. Ms. Yogmaya Agnihotri, Adv. For R-9. Mr. Shubham Bhalla, Adv. For R-10. Mr. Alok Kumar, Adv. For R-11. Mr. Balendu Sakhar, Adv. For R-12. Ms. Shaeya Bhatnagar, Adv. For R-13. Mr. Narender Hooda, Sr. Adv. For R-14. Mr. D.K.Thakur, Adv. For R-15. Mr. Arif Sikander Mir, Adv. For R-16. Mr. Jayesh Gaurav, Adv. For R-17. Mr. Devraj Ashok, Adv. For R-18. Mr. Jogy Scaria, Adv. For R-19. Mr. Rajul Shrivastava, & Dr. P.K. Shrivastava, Advs. For R-20. Mr. Tayenjam Momo Singh, Adv. For R-21. Mr. Pragyan Sharma, Adv. For R-22. Mr. K.V. Garish Chaudhary, Adv. For R-23. Mr. A.K. Panda, Adv. For R-24. Mr. Abhimanyu Garg, Adv. For R-25. Mr. Ashish Verma, Adv. For R-26. Ms. Ritu Raj Biswas, Adv. For R-29. Mr. Mukesh Verma, Adv. For R-30. Mr. Pradeep Misra, Adv. For R-31. Mr. Amit Agarwal, Adv. R-32. Mr. K.V. Jagdishvaran, Adv. For APCC Andaman & Nicobar Islands. Mr. Rudreshwar Singh, Adv. For Bihar SPCB. Mr. Vineet Malik, Adv. for State of Haryana.</p>
26.	Original Application No. 226/2014.	Centre for Human Rights Vs. Chief Secretary, Govt. of NCT of Delhi & Ors.	Mr. Rajhans Bansal & Ms. Jayshree Satpute, Advs. For the Applicant. Ms. Purnima Maheshwari & Mr. D.K. Singh, Advs. for R-1 & 2. Mr. Kush Sharma, Advocate for DDA. Mr. Balendu Shekhar & Mr. Vivek Jaiswal, Advs. For R-4. Mr. Dinesh Jindal, L.O. for DPCC
27.	Original Application No. 227/2014.	Centre for Human Rights Vs. Chief Secretary, Govt. of NCT of Delhi & Ors.	Mr. Rajhans Bansal & Ms. Jayshree Satpute, Advs. For the Applicant. Ms. Purnima Maheshwari and Mr. D.K. Singh, Advs. For R-1 & 2. Mr. Kush Sharma, Adv. For DDA.
FOR HEARING			
28.	Appeal No. 35/2014 & M.A.No.282/2014, M.A.No.283/2014 & M.A.No.353/2014.	M/s Deepak Construction Co. Vs. Haryana State Pollution Control Board & Anr.	Mr. Umesh Sharma & Mr. V.K.Tandon Advs. For the Appellant. Mr. Narender Hooda, Sr. Adv. & Vineet Malik, Advs. for R-1 to 3. Ms. Puja Kalra and Mr. D.K. Singh, Advs. For R-4.

Date: 05th February, 2015
TIME: After the above Bench

HON'BLE MR JUSTICE Swatanter Kumar
CHAIRPERSON

HON'BLE MR JUSTICE U.D. Salvi
JUDICIAL MEMBER

HON'BLE Dr. Devendra Kumar Agrawal
EXPERT MEMBER

HON'BLE Prof. A.R. Yousuf
EXPERT MEMBER

HON'BLE MR Bikram Singh Sajwan
EXPERT MEMBER

S.No	Case No.	Parties	Counsel For Parties
CASES OF COURT No. 1			
WP (C)3727/1985 M.C. MEHTA Vs. UNION OF INDIA along with following Cases			
1.	Original Application No. 204/2014	Krishan Kant Singh V/s M/s. Deoria Paper Ltd., Hata Road, Narainpur, Deoria	
2.	Original Application No. 205/2014	Krishan Kant Singh V/s M/s. Yash Paper Ltd., Darshan Nagar, Faizabad	
3.	Original Application No. 206/2014	Krishan Kant Singh V/s CPCB	
4.	Original Application No. 215/2014	Krishan Kant Singh V/s M/s. Pilkhuwa Dairy	
5.	Original Application No. 218/2014	Krishan Kant Singh V/s M/s. Saf Yeast	
6.	Original Application No. 219/2014	Krishan Kant Singh V/s M/s. Indian Farmers Fertilizers Cooperative	
7.	Original Application No. 220/2014	Krishan Kant Singh V/s M/s. VRS (Foords) M/s. Ved Ram & Sons	
8.	Original Application No. 234/2014	Krishan Kant Singh V/s Bhardwaj Textile 76 A Dada Nagar Kanpur	
9.	Original Application No. 247/2014	Krishan Kant Singh V/s M/S Starilite Bruchan Ltd. Narang Distillery Pvt. Ltd. Nawab Ganj Gonda	
10.	Original Application No. 250/2014	Krishan Kant Singh V/s M/s Triveni Engg Industry Ltd. Ramkola Kushinagar	

11.	Original Application No. 64/2014 (M.A No. 137/2014)	Rahul Shukla Vs Triveni Engineering & Industries Ltd. Ramkola Unit	Mr. M.C. Mehta, Adv. for Applicant Mr. Chetan Sharma, Sr. Adv. along with Mr. Anunaya Mehta, Adv. for R – 1 Mr. Abhishek Paruthi, Adv. for R - 2 Mr. Pradeep Mishra, Adv. for R – 3 Ms. Savitri Pandey, Adv. for R – 4 & 5
12.	Original Application No. 251/2014	Krishan Kant Singh V/s M/s Kisan Sahkari Chini Mills Ltd. Jahagirabad Anoopshahr District Boolandshehar	
13.	Original Application No. 253/2014	Krishan Kant Singh V/s M/s Kisan Sahkari Chini Mills Villg. Shekhupur District Badaun	
14.	Original Application No. 254/2014	Krishan Kant Singh V/s M/s Kisan Sahkari Chini Mills Ltd. Ghosi Mau	
15.	Original Application No. 259/2014	Krishan Kant Singh V/s Shree Jagdamba Knith Pvt. Ltd. P No. 95-105 Site B Surajpur Greater Noida	
16.	Original Application No. 260/2014	Krishan Kant Singh V/s Avon Dying 41 A Industrial Area Dada Nagar Kanpur UP	
17.	Original Application No. 261/2014	Krishan Kant Singh V/s Super Dyeing & Bleaching Works Plot No. 39 A Dadanagar Kanpur UP	
18.	Original Application No. 265/2014	Krishan Kant Singh V/s Nadri Tanning Industry 96 A Wajidpur Jajmau	
19.	Original Application No. 266/2014	Krishan Kant Singh V/s Naz Tanners 150 Ft Road Jajmau	
20.	Original Application No. 267/2014	Krishan Kant Singh V/s Arshi Enterprises (Najula Tannery) 175/158 B-2 Bhuriyaghat Jajmau	
21.	Original Application No. 268/2014	Krishan Kant Singh V/s Kazi Leather industries 177 Chhabelepurwa Jajmau	
22.	Original Application No. 269/2014	Krishan Kant Singh V/s Blue Star Finisers 996-999 Wajidpur Jajmau	
23.	Original Application No. 270/2014	Krishan Kant Singh V/s Dinesh Tanners 913 Wajidpur Jajmau	
24.	Original Application No. 271/2014	Krishan Kant Singh V/s Diamont Tanners 915 Wajidpur Jajmau	

25.	Original Application No. 272/2014	Krishan Kant Singh V/s New Jawed Tannery 480/379 Wajidpur Jajmau	
26.	Original Application No. 273/2014	Krishan Kant Singh V/s Khatun Tanners (Rasid Tanners) Hindustan Compound Jajmau	
27.	Original Application No. 301/2014	Krishan Kant Singh V/s S.R.Tannery (Old name- S.R. Glue) Ahmad Nagar Jajmau	
28.	Original Application No. 302/2014	Krishan Kant Singh V/s Sabra Leather Finisers 94 E Wajdipur, Jajmau	
29.	Original Application No. 303/2014	Krishan Kant Singh V/s Union Tanners (Crown International) 104/90 A Sanjay Nagar Jajmau	
30.	Original Application No. 304/2014	Krishan Kant Singh V/s N.S. Tanners 84-A Wajidpur Jajmau (Out of 402 Industries)	
31.	Original Application No. 307/2014	Krishan Kant Singh V/s Zinat Tanners 183 A Ramrai Sarai Jajmau	
32.	Original Application No. 312/2014	Krishan Kant Singh V/s M/s H.J. Tannery Pvt. Ltd. Jolly Road Muzaffarnagar	
33.	Original Application No. 313/2014	Krishan Kant Singh V/s N.R.Tanners Bhuriyaghat Jajmau	
34.	Original Application No. 316/2014	Krishan Kant Singh V/s Diesel Locomotive Works, Maduwadeah, Varanasi	
35.	Original Application No. 317/2014	Krishan Kant Singh V/s M/s Triveni Engg. Industries Ltd. Bilaspur, Jolly Road, Muzaffarnagar	
36.	Original Application No. 318/2014	Krishan Kant Singh V/s M/s Tikola Distillery Tikola Muzaffarnagar	
37.	Original Application No. 319/2014	Krishan Kant Singh V/s Ms. India Glycol Ltd. Gida, Gorakhpur	
38.	Original Application No. 320/2014	Krishan Kant Singh V/s Oudh Sugar Mill (Distillery Unit) Hargaon, Sitapur	
39.	Original Application No. 321/2014	Krishan Kant Singh V/s Dalmiya Chini Mills (Distt) Jawaharpur Ramkoat Sitapur	
40.	Original Application No. 322/2014	Krishan Kant Singh V/s Lords Distillery Ltd. Nandgunj Ghazipur U.P.	

41.	Original Application No. 323/2014	Krishan Kant Singh V/s M/s United Sprints Ltd. Rosa Shahjhanpur	
42.	Original Application No. 324/2014	Krishan Kant Singh V/s M/s Superior Industries Ltd. (Distillery) C.B. Gang Bareilly	
43.	Original Application No. 325/2014	Krishan Kant Singh V/s M/s Wave Distillery & Brewaries Ltd. (Distillery Unit) Vill- Ahmadpura, Ramghat Road Tehsil- Atrauli	
44.	Original Application No. 326/2014	Krishan Kant Singh V/s M/s National Industrial Corporation Ltd. Raja ka sahaspur, Bilari Moradabad	
45.	Original Application No. 327/2014	Krishan Kant Singh V/s M/s Dhampur Sugar Mills Ltd. (Unit Distillery) Dhampur Diss. Bijnor U.P.	
46.	Original Application No. 328/2014	Krishan Kant Singh V/s M/s Daurala Sugar Works Distillery Unit Daurala Merrut	
47.	Original Application No. 329/2014	Krishan Kant Singh V/s Kisan Sahkari Chinni Mills Ltd. (Sugar Unit) Kayamganj, Farrukhbad, UP	
48.	Original Application No. 330/2014	Krishan Kant Singh V/s Nav Bharat Duplex Ltd. Badnauli Modi Nagar Hapur Road, Hapur (Waste Paper)	
49.	Original Application No. 331/2014	Krishan Kant Singh V/s Ved Cellulose Ltd. Khasra No.231 & 232 16 KM Hapur Road, Hapur (Waste Paper)	
50.	Original Application No. 332/2014	Krishan Kant Singh V/s M/s Garg Duplex & Paper Mills (P) Ltd. Bhopa Road	
51.	Original Application No. 333/2014	Krishan Kant Singh V/s Shri Bhawani Paper Mills Ltd. Raebareli	
52.	Original Application No. 334/2014	Krishan Kant Singh V/s M/s Dev Priya Fibers Pvt Ltd Panchli Bagpath Road Merrut	
53.	Original Application No. 335/2014	Krishan Kant Singh V/s M/s Dev Priya Product Ltd Vill Saini Mawana Road Merrut	
54.	Original Application No. 336/2014	Krishan Kant Singh V/s M/s Dev Priya Papers Ltd Vill Saini Mawana Road Merrut	
55.	Original Application No. 337/2014	Krishan Kant Singh V/s M/s Dev Priya Industries Ltd Vill Saini Mawana Road Merrut	

56.	Original Application No. 338/2014	Krishan Kant Singh V/s M/s Anand Duplex Ltd. Unit- 1 Vill- Saini Mawana Road Merrut	
57.	Original Application No. 339/2014	Krishan Kant Singh V/s M/s Anand Triplex Board Ltd. Vill- Saini Mawana Road Merrut	
58.	Original Application No. 340/2014	Krishan Kant Singh V/s Haque Tanners, Jajmau Kanpur	
59.	Original Application No. 341/2014	Krishan Kant Singh V/s Threads (India) Ltd. Chowbepur, Kanpur-209203	
60.	Original Application No. 342/2014	Krishan Kant Singh V/s Kathuria Brothers A-12 Merrut Road Ind. Area	
61.	Original Application No. 343/2014	Krishan Kant Singh V/s Swan Tanning Ind. 199/201, Jajmau	
62.	Original Application No. 344/2014	Krishan Kant Singh V/s Anwar Ahamad Tannery 175/158 4C Bhuriyaghat Jajmau Kanpur	
63.	Original Application No. 345/2014	Krishan Kant Singh V/s Habib Leathers 14B 150 Ft Fosd Jajmau Kanpur	
64.	Original Application No. 346/2014	Krishan Kant Singh V/s Hazi Badde Tanner Makku said ka bhatta Jajmau Kanpur	
65.	Original Application No. 347/2014	Krishan Kant Singh V/s Karamat Tanning Industries 783 Sanjay Nagar Kanpur	
66.	Original Application No. 348/2014	Krishan Kant Singh V/s Leather World 184 A-1 Wajidpur Jajmau Kanpur	
67.	Original Application No. 349/2014	Krishan Kant Singh V/s Mash International 83/69 Hindutsathan compound, Jajmau, Kanpur	
68.	Original Application No. 350/2014	Krishan Kant Singh V/s Rider Tanning Ind. 242 Gahhupua Jajmau Kanpur	
69.	Original Application No. 351/2014	Krishan Kant Singh V/s Rizwan Tannery 104/90A (22) Sanjay Nagar, Jajmau Kanpur Shams Leathers 150 Ft Road Jajmau Kanpur	
70.	Original Application No. 352/2014	Krishan Kant Singh V/s Shams Leathers	
71.	Original Application No. 353/2014	Krishan Kant Singh V/s Super Leather Finishers 406 K/409 Wajidpur Sanjay Nagar Jajmau Kanpur	

72.	Original Application No. 354/2014	Krishan Kant Singh V/s Aslam Tannery 42 K Bhuriyaghat Jajmau Kanpur	
73.	Original Application No. 355/2014	Krishan Kant Singh V/s Fida Hussain Tannery (Nafees Leather Finishers) 175/158A Bhuriyaghat Jajmau Kanpur	
74.	Original Application No. 356/2014	Krishan Kant Singh V/s Indian Tanning Industry 150 Ft. Road Jajmau Kanpur	
75.	Original Application No. 357/2014	Krishan Kant Singh V/s Sajid Tanners new name Kalid tanners Jajmau Kanpur	
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